

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 223 OF 2019**

**Dated: 22<sup>nd</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Torrent Power Ltd.**

**...Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission**

**...Respondent (s)**

Counsel for the Appellant(s) : Mr. Hardik Luthra  
Mr. Alok Shukla  
Ms. Tarima Gaur  
Ms. sonali Jaitley  
Mr. Jaitely Bakhshi

Counsel for the Respondent(s) :

**ORDER**

***Admit.*** Issue notice to the Respondents returnable on 09.09.2019. Dasti, in addition, is permitted.

List the matter on **09.09.2019.**

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*pr/mkj*